GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1886 TO BE ANSWERED ON 29TH NOVEMBER, 2019

COMPULSORY RURAL SERVICE FOR DOCTORS

1886. SHRI S. MUNISWAMY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to frame any policy on compulsory rural service for doctors;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the manner in which it will be beneficial in their career?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): The issue of compulsory rural service has been left to the State Governments which are the principal employer of doctors. However, to encourage doctors working in rural services, the regulations of Medical Council of India provide for incentive of marks at the rate of upto 10% for each year service in rural / remote / difficult areas of the State and maximum upto 30% in NEET (PG) for admission to PG medical courses. Further, 50% medical diploma seats are reserved for the in-service medical doctors of the State Government who have served in remote and/or difficult areas.

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